

ATTENTION GENERAL PUBLIC

It has come to the notice of undersigned that some fraudsters/mischievous elements are making phone calls and misguiding the candidates, who had applied but not selected for the posts of Peon-cum-Mali-cum-Chowkidar in District Courts, Sonipat, the last date of which was 07.12.2019, by saying that two selected candidates have left their job and they (the fraudsters/mischievous elements) can get them selected on the said posts and they also demand bribe of Rs. 70,000/- from the candidates. They demand an amount of Rs. 20,000/- at the first instance and remaining amount of Rs. 50,000/- at the time when the candidate will get the appointment letter.

Hence, it is brought to the knowledge of the general public that no recruitment process is in force presently in District Courts, Sonipat, and the candidates should not fall in the trap of such fraudsters/mischievous elements. If any candidate suffers monetary loss or is cheated otherwise by such fraudsters, then this office will not be responsible at all.

Sd/-

(Yashvir Singh Rathor)
District and Sessions Judge,
Sonipat

Dated, June 25, 2020